

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012  
RT No.27/2016  
with CA No. 30 of 2016**

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Petitioners


Versus.


M/s A.P.Refinery Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Aniruddha Choudhury, Advocate for petitioners.  
Mr. Ashish Bansal, Advocates for respondents.

As Member (Judicial) is to be on leave on 01.02.2017 an office order/Notice dated 30.1.2017 was posted on the website of the Tribunal that all the matters listed on 01.02.2017 would be taken up on 02.02.2017.

On mentioning the matter, this case has been taken up today on the request of counsel for the petitioners. Learned counsel for the petitioners submits that he would not be able to attend the hearing on 02.02.2017. Learned counsel for the respondents has made no objections on the request. The matter, therefore, stands adjourned to 07.03.2017 instead of 02.02.2017 for the purpose already fixed.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

January 31, 2017  
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